

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/2809/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 05th July, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 2738 dtd. 30.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.07.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning to evening of 01.07.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/ 2810 /A, dated 05-07-2021 .

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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